

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) :** (a) Yes, Sir.

(b) It is difficult to anticipate and state the dates of the mills to be taken over during the year 1969.

**Bharat Electronic Factory at Calicut**

2848. **SHRI J. H. PATEL :**  
**SHRI E. K. NAYANAR :**

Will the Minister of DEFENCE be pleased to state :

(a) whether the Enquiry Committee on the establishment of a Unit of Bharat Electronic Factory in the Peruvayal Panjyam area near Mavoor the Calicut District (Kerala State) has visited that area and made some suggestions about the suitability of the above place to erect the factory ; and

(b) if so, the details thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) :** (a) No, Sir.

(b) Does not arise.

**Capital Investment for a warp in knitting unit**

2849. **SHRI C. CHITTYBABU :** Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the total capital investment including machinery, land, building etc. for a warp knitting unit comprising 4 warp knitting machines ;

(b) In view of the capital investment in such warp knitting unit, whether Government consider it as a small sector or organised large sector industrial unit ; and

(c) whether Government intend to increase the installed capacity of such warp knitting unit ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE & SUPPLY (SHRI CHOWDHARY RAM SEWAK) :** (a) About Rs. 7 to 8 lakhs.

(b) Since the capital investment on machinery in a unit of 4 warp knitting machines is less than Rs. 75 lakhs such a

unit is classified as a small scale industrial unit.

(c) No, Sir.

12.20 hrs.

**PAPERS Laid ON THE TABLE**

**Audit Report, Posts and Telegraphs, 1969 and Appropriation Accounts, Posts and Telegraphs for 1967-68.**

**THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) :** I beg to lay on the Table...

- (1) A copy of the Audit Report, Posts and Telegraphs, 1969, under article 151 (I) of the Constitution.
- (2) A copy of Appropriation Accounts, Posts and Telegraphs, for the year 1967-68. [Placed in Library. See No. LT-293/69.]

**Jute Textiles (Control) Amendment Order**

**THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT) :** I beg to lay on the Table a copy of the Jute Textiles (Control) Amendment Order, 1969 (Hindi and English versions) published in Notification No. S. O. 768 in Gazette of India dated the 1st March, 1969, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-294/69.]

**श्री जगु लिवडे (मुंभेर) :** अध्यक्ष महोदय, मैंने आपको एक पत्र लिखा है—

**MR. SPEAKER :** I know you have written a letter to me. You want to discuss the textile policy, and all the irregularities come in there. It is only laying a paper on the Table of the House. You say I want to raise the question of certain irregularities in this law, about Jute Textile (Control) Amendment Order. Are you going to have a debate now ? You could ask for a separate discussion ; that is different. But, on the paper laid on the Table, if you want a discussion, well, we have not been allowing a discussion so far.

**श्री जगु लिवडे :** इस आईटम के बारे में कहना चाहता हूँ ।